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Title: Introduction of Children of Parents living Below Poverty Line (Special Educational Facilities) Bill, 2005.

SHRI SURESH KURUP (KOTTAYAM): I beg to move for leave to introduce a Bill to provide for special educational facilities to children of parents living below poverty line throughout the country and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for special educational facilities to children of parents living below poverty line throughout the country and for matters connected therewith."

The motion was adopted.

SHRI SURESH KURUP: Sir, I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 9.12.2005

** Introduced with the Recommendation of the President.

15.36 hrs.